

ACT No. XXXVI OF 1920.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

*(Received the assent of the Governor General on the 9th
September, 1920.)*

An Act further to amend the Indian Coinage
Act, 1906.

III of 1906. **W**HEREAS it is expedient further to amend the
Indian Coinage Act, 1906; It is hereby enacted
as follows:—

1. This Act may be called the Indian Coinage Short title.
(Amendment) Act, 1920.

III of 1906. 2. In section 11 of the Indian Coinage Act, 1906, Amendment
of section 11
of Act III of
1906.
for the word "fifteen" the word "ten" shall be sub-
stituted.

III of 1920. 3. The Gold Ordinance, 1920, is hereby repealed. Repeal of
Ordinance
III of 1920.